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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI  
OA 1989/2000

New Delhi this the 28th day of September, 2000

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Jagdish Prasad Shukla  
S/O Late Ram Ratan Shukla  
R/O Village and P.O. Kachhauna  
District Hardoi  
at present residing at  
228 Block-A, Sonia Vihar, Delhi

.. Applicant

(By Advocate Shri S.N. Anand )

Versus

1. Union of India through  
Chairman, Railway Board,  
Rail Bhawan, New Delhi.
2. General Manager,  
Northern Railway, Baroda House,  
New Delhi-110001
3. The Divisional Railway Manager  
Moradabad Division, Northern  
Railway, Moradabad (UP)

.. Respondents

ORDER (ORAL)

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

The applicant is seeking compassionate appointment with the Railways. He has stated that his father Sh. Ram Ratan who was working as Lamp Man with the respondents died in service in February, 1977. The widow of the deceased had made several representations to the respondents in which she has stated that at the time when her husband died on 14.2.1977 her son were minor. Learned counsel has submitted that after repeated representations made by the widow of the late employee, the respondent i.e. Divisional Railway Manager, Moradabad, Northern Railway, Moradabad by

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his letter dated 19.11.1999 had asked the applicant to give reasons as to why the case for appointment of the present applicant on compassionate grounds has been taken after such a long delay. He has submitted that the applicant's mother had furnished necessary details in the letter dated 21.12.1999 giving reasons for the delay. Learned counsel has submitted that no reply is forthcoming from the respondents. Hence this OA, in which a prayer has been made that the respondents should consider appointment of the applicant on compassionate grounds in any Class III or Class IV post. Learned counsel has also submitted that in the circumstances, he would be satisfied if a direction is issued to the respondents to consider the request of the applicant and/or his mother for appointment on a suitable post in accordance with relevant rules and instructions within a specified date as much time has already ~~been~~ elapsed and the respondents are not giving any reply to their representations.

2. In the facts and circumstances mentioned above, and noting the fact that the respondents have themselves asked the applicant's mother to furnish reasons as to why she had asked for compassionate appointment after such a long delay, which has also been done by her, the O.A. is disposed of with the following directions:-

The respondents i.e. respondent 3 Divisional

Railway Manager, Moradabad, Northern Railway, Moradabad

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shall consider the representations made by the applicant and/or his mother for giving compassionate appointment to the applicant on the grounds mentioned in the representations as well as in the OA, in accordance with the relevant rules and instructions on the subject. Necessary action in this shall be taken within a period of three months from the date of receipt of a copy of this order with intimation to the applicant.

No costs.

*Lakshmi Swaminathan*  
(Smt. Lakshmi Swaminathan )  
Member (J)

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